

15.30 hrs.

MR. SPEAKER : We shall now take up Private Members' Business.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-THIRD REPORT

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to move :

"That this House do agree with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th April, 1982."

MR. SPEAKER : The question is :

"That this House do agree with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th April, 1982."

The motion was adopted.

CANTONMENTS (AMENDMENT) BILL*

(Amendment of Section 13, etc.)

SHRI SURAJ BHAN (Ambala) : I beg to move for leave to introduce a Bill further to amend the Cantonments Act, 1924.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Cantonments Act, 1924."

The motion was adopted.

SHRI SURAJ BHAN : I introduce the Bill.

MINIMUM WAGES (AMENDMENT) BILL*

(Amendment of Section 2, etc.)

SHRI AJOY BISWAS (Tripura West) : I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948."

The motion was adopted.

SHRI AJOY BISWAS : I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of Section 110, etc.)

SHRI RAMNATH DUBEY (Banda) : I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI RAMNATH DUBEY : I introduce the Bill.